

# NOTICE

**Please take notice that the following are the list of assigned cases that shall be listed on 27.09.2022 and 28.09.2022 before Hon'ble Division Bench - III comprising HON'BLE MR. JUSTICE S.CHANDRASHEKHAR and HON'BLE MR. JUSTICE RATNAKER BHENGRA in Court No. 5**

By Order,

Dated the 24<sup>th</sup> September, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

## Orders

1	Cr.A(DB)/65/1995(P)	KISHUN MATHA AND ORS. <b>vs</b> STATE	MUKUL PRASAD AMARJEET PRASAD RANDHIR KUMAR MANOJ KUMAR SAH VEER VIKRAM BUXRAY	PANKAJ KUMAR CHOUDHARY VANI KUMARI PRIYA SHRESTHA (APP)
IA NO, 1765/2021 (For Bail), 8699/2022 (For Early Hearing) CODE OF CRIMINAL PROCEDURE, 1973				
2	Cr.A(DB)/1289/2007	BUDHAN BHUIYAN AND ORS. <b>vs</b> STATE OF JHARKHAND	PRAVIR KUMAR PURAIYAR A.K.CHATURVEDI VIJAY SHANKAR PRASAD MD.ZAID AHMAD RAJESH KUMAR SINGH SHASHI KUMAR VERMA SHEO KUMAR SINGH SURESH TIWARI PRANABESH KR PAUL	RAM PRAKASH SINGH (A.P.P.)
IA NO, 1841/2017 (For Bail)				
3	Cr.A(DB)/1388/2007	JITU MURMU □ GITU MURMU <b>vs</b> STATE OF JHARKHAND	SOUMITRA BAROI DASHRATH MAHTO SATYAJIT BAKSHI	B.B.SINHA (A.P.P.)
CODE OF CRIMINAL PROCEDURE, 1973				
4	Cr.A(DB)/1081/2012	SARYU YADAV <b>vs</b> STATE OF JHARKHAND	DEBOLINA SEN SUPRIYA DAYAL ANURAG KASHYAP AYUSH ADITYA PRIYANKA DAYAL	APP
IA NO, 6897/2019 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
5	Cr.A(DB)/125/2013	MAFIJUDDIN SK <b>vs</b> STATE OF JHARKHAND	CHANDRA PRABHA SANDIP KR. BURNWAL GAUTAM KUMAR BIRAT KUMAR RUKMINI KUMARI	APP
IA NO, 2978/2019 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
6	Cr.A(DB)/878/2014	GANESH SWARNKAR <b>vs</b> THE STATE OF JHARKHAND	LOKESHWARI BANERJEE NARESH PD THAKUR ARWIND KUMAR	AZEEMUDDIN (APP)
IA NO, 2046/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
7	Cr.A(DB)/101/2015	RAJ KUMAR NAHAK ALIAS RAJU <b>vs</b> THE STATE OF JHARKHAND	SUDHIR KUMAR SAPNA KUMARI SRISHTI PAUL PRADEEP KUMAR NAYAK REEPAK KUMAR SINGH ANURAG KASHYAP APARNA DUBEY ABHILASH KUMAR S.NAYAK NIRAJ KUMAR MISHRA ANIKET KUMAR	ARUN KR PANDEY
IA NO, 11784/2019 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

8	Cr.A(DB)/485/2015	BITAN ORAON <b>vs</b> THE STATE OF JHARKHAND	NARESH PD THAKUR RANA SURJIT SINGH RAMCHANDER SAHU BRAJESH KR SINGH BIJAY KR SINHA SURAJ DEO MUNDA	AMRESH KUMAR
IA NO, 6089/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
9	Cr.A(DB)/499/2015	RUPESH KUMAR <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI	RAM PRAKASH SINGH (APP)
IA NO, 4933/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
10	Cr.A(DB)/689/2015	SANOJ MALAKAR <b>vs</b> THE STATE OF JHARKHAND	LUKESH KUMAR AKANKSHA ANIL SOUMITRA BAROI	APP
IA NO, 3245/2022 (For Bail) ARMS ACT,1959				
11	Cr.A(DB)/776/2015	GANESH GOPE AND ORS <b>vs</b> THE STATE OF JHARKHAND	KUMUD RANJAN PRASAD INDRAJIT SINHA GANESH PATHAK KRIPA SHANKAR NANDA AWINASH KUMAR KALPANA SINHA ANKIT VISHAL AJAY KUMAR SAH	SARDHU MAHTO SANJAY KR PANDEY
IA NO, 6271/2022 (For Suspension of Sentence) CODE OF CRIMINAL PROCEDURE, 1973				
12	Cr.A(DB)/964/2015	MITHLESH KUMAR SINGH AND ORS <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH VIKESH KUMAR ANJANI KUMAR INDRAJIT SINHA CHANDRAJIT MUKHERJEE AMITABH PRASAD ARPAN MISHRA KRISHANU RAY AJAY KUMAR SAH SHRUTI SHRESTHA AJIT KUMAR	PRIYA SHRESTHA (APP)
IA NO, 2702/2020 (For Bail), 8502/2022 CODE OF CRIMINAL PROCEDURE, 1973				
13	Cr.A(DB)/217/2016	LAKHI RAM MARANDI ALIAS LALIT MARANDI <b>vs</b> THE STATE OF JHARKHAND	LOKESHWARI BANERJEE MD. ZAID AHMED	APP
IA NO, 2007/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
14	Cr.A(DB)/1039/2016	INDRAJEET SINGH <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAJESH KR MISHRA (APP)
IA NO, 6929/2021 (For Bail), 7528/2022 (For For Final Disposal) CODE OF CRIMINAL PROCEDURE, 1973				
15	Cr.A(DB)/723/2017	MANOJ KUJUR <b>vs</b> THE STATE OF JHARKHAND	BIJAY KR SINHA UDAY SHANKAR CHAURASIYA B R ROCHAN SUSHANT KR GANJHU ARUN KUMAR	RAVI PRAKASH
IA NO, 3983/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
16	Cr.A(DB)/1069/2017	GURIA DEVI ALIAS SARITA DEV <b>vs</b> THE STATE OF JHARKHAND	MD. ZAID AHMED RANISH KUMAR	VIKASH KISHORE
IA NO, 4931/2021 (For Bail) NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985				

17	Cr.A(DB)/1136/2017	DINESH SINGH JAMWAL ALIAS DINESH JAMWAL <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL	APP
IA NO, 4937/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
18	Cr.A(DB)/1151/2017	PRABHU MAHTO AND ANR <b>vs</b> THE STATE OF JHARKHAND	PREM PUJARI ROY ARVIND PRAJAPATI BINOD KR DUBEY ABHIJEET KUMAR PANDEY	VIJAY KUMAR ROY
IA NO, 6100/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
19	Cr.A(DB)/1577/2017	DURGA MAHTO <b>vs</b> THE STATE OF JHARKHAND	Saurabh Pandey SARDHU MAHTO UPENDRA NATH MAHTO NAGMANI TIWARI SHUSHIL KUMAR EKKA AMRIT KUMAR SINGH GOVIND RAY KARAN	VIKASH KISHORE
IA NO, 349/2022 (For Suspension of Sentence) CODE OF CRIMINAL PROCEDURE, 1973				
20	Cr.A(DB)/1848/2017	MOHAN BODRA AND ORS <b>vs</b> THE STATE OF JHARKHAND	PRASHANT PALLAV MADHAV PRASAD	VINAY KUMAR TIWARY(APP)
IA NO, 4793/2022 (For Bail) WITCH CRAFT(DAAIN) ACT				
21	Cr.A(DB)/329/2018	NIRAJ KUMAR ALIAS GUDDU <b>vs</b> THE STATE OF JHARKHAND	ROHAN KASHYAP VIKRAM SINGH JASVINDAR MAZUMDAR PARTH S. A. SWAROOP PATI NANDAN PRASAD DEEPAK KR SINHA ROHAN MAZUMDAR ANKIT KUMAR VIKAS PANDEY	AZEEMUDDIN
IA NO, 7097/2021 (For Bail) ARMS ACT,1959				
22	Cr.A(DB)/334/2018	HARISHANKAR PODDAR <b>vs</b> THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO SHISHIR SUMAN	NIKI SINHA
IA NO, 2294/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
23	Cr.A(DB)/354/2018	SANJAY SINHA <b>vs</b> THE STATE OF JHARKHAND THROUGH CBI	PRAVEEN KUMAR SUPRIYA DAYAL ANURAG KASHYAP APURV	RAJIV SINHA
IA NO, 1316/2020 (For Grant of interim order), 2760/2018 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
24	Cr.A(DB)/383/2018	AJMAT ALI <b>vs</b> STATE OF JHARKHAND	NUTAN KUMARI SHARMA JAWED SULTAN NAVEEN KR JAISWAL RASHMI KUMAR	VIKASH KISHORE
IA NO, 5455/2021 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
25	Cr.A(DB)/459/2018	ASHOK KUMAR DANGI <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR AWANISH RANJAN MISHRA RAHUL KUMAR	PANKAJ KUMAR
IA NO, 3077/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
26	Cr.A(DB)/470/2018	DEVTHAN MAHTO <b>vs</b> THJE STATE OF JHARKHAND	AVISHEK PRASAD JAY SHANKAR TIWARY NEETA KRISHNA PRATYUSH SHOUNIKYA	SATISH KUMAR KESHRI
IA NO, 6658/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

27	Cr.A(DB)/506/2018	DHARMENDRA SAO <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR CHOUBEY ANIL KUMAR KUMAR NISHANT ABHAY KR CHATURVEDY RAJESH KR SINGH SOURAV KUMAR HADISH ANSARI	TAPAS ROY
IA NO, 4398/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
28	Cr.A(DB)/527/2018	SANJAY BAURI <b>vs</b> THE STATE OF JHARKHAND	MAHESH TEWARI SUBRAT KISHORE SINGH MD SHAHABUDDIN KUMAR BASANT NARAYAN ABHISHEK KUMAR DUBEY	ABHAY KR TIWARI ARUN KUMAR SHANKAR SINGH SUSHANT KR GANJHU
IA NO, 8075/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
29	Cr.A(DB)/536/2018	SIRIL HEMBROM <b>vs</b> STATE OF JHARKHAND	SUCHITRA PANDEY LALIT YADAV	RAKESH KUMAR
IA NO, 2012/2022 (For Bail), 5036/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
30	Cr.A(DB)/598/2018	KAMU KISKU <b>vs</b> THE STATE OF JHARKHAND	SUPRIYA DAYAL ROHIT AGARWAL ARVIND KUMAR CHOUDHARY ANURAG KASHYAP SHAMBHU NATH TIWARI SHALAKA SRIVASTAVA SURAJ KISHORE PRASAD	AZEEMUDDIN
IA NO, 2455/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
31	Cr.A(DB)/612/2018	HEMANT KUMAR PANDEY <b>vs</b> THE STATE OF JHARKHAND	DEEPANKAR SHRAY MISHRA GAURAV ABHISHEKH	MOTI GOPE
IA NO, 4845/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
32	Cr.A(DB)/618/2018	MAHRU MAHTO <b>vs</b> THE STATE OF JHARKHAND	ARWIND KUMAR	SURAJ MOHAN
IA NO, 4566/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
33	Cr.A(DB)/699/2018	CHETAN LOHRA ALIAS CHAITAN LOHRA <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	VIJAY KUMAR GUPTA
IA NO, 1504/2022 (For Bail) WITCH CRAFT(DAAIN) ACT				
34	Cr.A(DB)/719/2018	NAKUL PASI <b>vs</b> THE STATE OF JHARKHAND	TARUN KUMAR NO.1	RAJNEESH VARDHAN
IA NO, 4630/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
35	Cr.A(DB)/738/2018	BHIM DAS ALIAS BHIM KUMAR DAS <b>vs</b> THE STATE OF JHARKHAND THROUGH UPENDRA SINGH	NIRANJAN SINGH RAKESH KUMAR OM PRAKASH SINGH	NIKI SINHA KUMAR NILESH
IA NO, 4156/2021 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
36	Cr.A(DB)/740/2018	RAJ KUMAR PANDIT <b>vs</b> THE STATE OF JHARKHAND	SACHIN KUMAR SWETA KUMARI RASHMI KUMAR Ravi Prakash Mishra	SUDHIR KUMAR ROY
IA NO, 3388/2022 (For Bail) CHILDREN SEXUAL PROTECTION ACT				

37	Cr.A(DB)/771/2018	ONAMI KARWA <b>vs</b> THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA SUDHA GUPTA AMRITANSH VATS KUNAL PRIYAM	MOTI GOPE
IA NO, 2854/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
38	Cr.A(DB)/772/2018	PREMDAN KUJUR <b>vs</b> THE STATE OF JHARKHAND	ANURAG KUMAR SANJAY KUMAR PANDEY	PANKAJ KUMAR
IA NO, 745/2022 (For Bail) NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985				
39	Cr.A(DB)/819/2018	NARAYAN MAHATO <b>vs</b> THE STATE OF JHARKHAND	MADHULIKA DASGUPTA RAJESH KUMAR JASVINDAR MAZUMDAR VIKAS KUMAR KUMAR VAIBHAV PRATIK SEN NISHANT KUMAR ROY	SATISH KUMAR KESHRI
IA NO, 5411/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
40	Cr.A(DB)/836/2018	JAMUNA BHUIYAN <b>vs</b> THE STATE OF JHARKHAND	ARBIND KUMAR JHA GANESH RAM	ASIF KHAN
IA NO, 7533/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
41	Cr.A(DB)/864/2018	ANIL ORAON <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR	SANJAY KUMAR PANDEY
IA NO, 3389/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
42	Cr.A(DB)/887/2018	RAJ KUMAR GUPTA <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR RAJESH KUMAR VIKAS KUMAR RAHUL KUMAR	RAKESH KUMAR
IA NO, 5837/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
43	Cr.A(DB)/910/2018	GURUCHARAN KUMBHAKAR <b>vs</b> THE STATE OF JHARKHAND	RAHUL DEV	ARUN KR PANDEY
IA NO, 3903/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
44	Cr.A(DB)/932/2018	ALAM RANGSAJ <b>vs</b> THE STATE OF JHARKHAND	KRISHNA PRAJAPATI MD SHAMIM AKHTAR SABYASANCHI MD. IMTIAZ KHAN MANOJ KR CHOUBEY	ABHAY KR TIWARI (APP)
IA NO, 5065/2021 (For Bail) DOWRY PROHIBITION ACT, 1961				
45	Cr.A(DB)/936/2018	UMESH PATAR MUNDA <b>vs</b> THE STATE OF JHARKHAND	ABHA VERMA	ANAND KR PANDEY
IA NO, 6137/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
46	Cr.A(DB)/949/2018	UPENDRA KUMAR VERMA <b>vs</b> THE STATE OF JHARKHAND	KHUSHBOO SUPRIYA DAYAL NAZIA RASHID ABHISHEK KUMAR SUDHIR KUMAR ABHILASH KUMAR PRADEEP KR.CHOUBEY ANURAG KASHYAP AJIT KUMAR	ARUN KR PANDEY SATISH KUMAR VISHAL KUMAR TRIVEDI PANKAJ VERMA
IA NO, 6022/2019 (For Bail), 7227/2022 (For declaring juvenile), 7231/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

47	Cr.A(DB)/974/2018	BABLU LOHRA <b>vs</b> THE STATE OF JHARKHAND	ANJANI KUMAR CHANDRAJIT MUKHERJEE PUJA KUMARI ABHINASH KUMAR SANJAY KUMAR SAH SHIVAM UTKARSH SAHAY AVISHEK PRASAD	ABHAY KR TIWARI
IA NO, 2585/2022 (For Suspension of Sentence) CODE OF CRIMINAL PROCEDURE, 1973				
48	Cr.A(DB)/995/2018	NIKOLASH HORO <b>vs</b> THE STATE OF JHARKHAND	GAURAV FAISAL KHAN	NIKI SINHA
IA NO, 6289/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
49	Cr.A(DB)/1000/2018	ANKURA CHATOMBA ALIAS DODE <b>vs</b> THE STATE OF JHARKHAND	SUNIL KUMAR MAHTO	SHEKHAR SINHA
IA NO, 4644/2022 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
50	Cr.A(DB)/1049/2018	RITESH EKKA <b>vs</b> THE STATE OF JHARKHAND	SUVENDU JAIPURIAR SHUBHASHIS RASIK SOREN SHOBHA GLORIA LAKRA	RAJNEESH VARDHAN
IA NO, 7881/2022 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
51	Cr.A(DB)/1050/2018	JITENDRA LAHA ALIAS JITEN LAHA <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR BINOD KUMAR JHA VIKAS KUMAR ANUSHKA SHARMA NAVEEN KUMAR ANAND KR SINHA	PANKAJ KUMAR
IA NO, 8245/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
52	Cr.A(DB)/1086/2018	BANDHAN YADAV <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	SATISH KUMAR KESHRI
IA NO, 276/2022 (For Bail), 4860/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
53	Cr.A(DB)/1149/2018	PANKAJ KUMAR JAISWAL <b>vs</b> THE STATE OF JHARKHAND	S M SHAHZAD APARNA DUBEY PRAN PRANAY	PRAVEEN KR APPU
IA NO, 1195/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
54	Cr.A(DB)/1155/2018	AMRIT KUMAR PRASAD <b>vs</b> THE STATE OF JHARKHAND	SHRI KRISHNA MURARI AMIT KUMAR CHOUBEY ROHIT KUMAR NISHANT ABHAY KR CHATURVEDY RAJESH KR SINGH SOURAV KUMAR HADISH ANSARI	RAKESH KUMAR
IA NO, 4732/2021 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
55	Cr.A(DB)/1172/2018	DHANANJAY BOURI <b>vs</b> THE STATE OF JHARKHAND	MUKESH BIHARI LAL SHEO KUMAR SINGH	SANJAY KR PANDEY
IA NO, 2582/2022 (For Bail) CHILDREN SEXUAL PROTECTION ACT				
56	Cr.A(DB)/1175/2018	NAYAKI KISKU <b>vs</b> THE STATE OF JHARKHAND	BANDANA SINHA PRADEEP KR VERMA ABHA VERMA	LAXMI MURMU
IA NO, 1435/2022 (For Bail) ARMS ACT,1959				
57	Cr.A(DB)/1265/2018	SANDHAYA DEVI <b>vs</b> THE STATE OF JHARKHAND	MUKESH BIHARI LAL	SATISH KUMAR KESHRI
IA NO, 1952/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				